

- (a) whether some Chinese nationals were recently arrested by Sashastra Seema Bal (SSB) at Bahraich when they were clicking photos of SSB camps which are in prohibited areas;
- (b) if so, the facts thereof;
- (c) whether the arrested Chinese nationals were having PAN cards issued by Government of India in their names;
- (d) if so, how the Chinese nationals obtained these cards; and
- (e) the steps taken by Government to check illegal infiltration of Chinese nationals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per the information available, Sashastra Seema Bal (SSB) had apprehended three Chinese nationals on 17.1.2011 on Indo-Nepal Border for not carrying proper documents. One PAN card issued in the name of one of the Chinese national mentioning the office address as Huawei Telecommunication Company Ltd., Gurgaon was also seized. The three Chinese nationals were handed over to the Rupediha Police Station, District Bahraich, UP and case under Foreigners Act and Passport Act was registered against them.

(e) SSB has established 450 Border Out Posts (BOPs) on Indo-Nepal Border which regularly carries out various operational activities like patrolling and naka along the border. Random checking of persons crossing the border are also being carried out to check any misuse of the open border.

Abduction of a DM and an engineer by naxalites in Orissa

†2263. SHRI RUDRA NARAYAN PANY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that the naxalites had recently abducted a district magistrate and a Junior Engineer in Orissa;
- (b) if so, the details thereof;
- (c) whether it is also a fact that in order to secure release of abducted people, the Government of Orissa has accepted many illegitimate demands of naxalites;
- (d) if so, the details thereof;

†Original notice of the question was received in Hindi.

(e) whether the Government of Orissa had consulted the Centre when this grave incident happened; and

(f) if so, the details of the advice given by Government at that time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRI GURUDAS KAMAT): (a) and (b) Yes Sir, CPI (Maoist) abducted Shri R. Vineel Krishna, Collector and District Magistrate, Malkangiri and Shri Pabitra Mohan Majhi, Junior Engineer near village Jantapai under Papermelta Police Station in Malkangiri District, on 16th February 2011.

(c) and (d) During the process of negotiation with the CPI (Maoist) through mediators, State Government of Orissa had agreed to examine a number of Maoists' demands on merits which included socio-economic issues and release of Maoist activists.

(e) and (f) 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned, who deal with the various issues related to naxalite activities in the States.

Recruitment rallies held by paramilitary forces

2264. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of rallies held during 2010 and so far during 2011 for recruitment by various paramilitary forces in the country, with details of the date and place of each rally, the force concerned, the number of persons who reported for recruitment and those actually recruited in each rally;

(b) the number of cases, out of the above, in which the rallyists created chaos, law and order situation and other nuisance after the rally;

(c) whether his Ministry/paramilitary forces administrations have learnt any lesson due to these incidents; and

(d) if so, the details thereof and the corrective action proposed for such rallies in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) As reported by the Central Para Military Forces, details of rallies held during the year 2010, and so far during 2011 for recruitment by various Central Para Military Forces in the country are as under: